

the affected States, wherever feasible, with naxal groups willing to adjure violence, (b) moderanisation and strengthening of the State Police forces, long term deployment of Para Military forces, intensified intelligence based well-coordinated anti-naxalite operations, (c) focused attention on integrated development of the affected areas and (d) removal of sociocultural alienation of people, gearing up of public grievances redressal system and creation of Local Resistance Groups.

The Government of Karnataka is alive to the problem of naxalites spreading their activities to some parts of the State and has initiated suitable counter measures.

(c) and (d) The issue of dislocation and rehabilitation of the tribals has been taken up by the State Government which is also in touch with the Ministry of Forest and Environment and the Ministry of Tribal Affairs.

Implementation of PMGSY

*112. SHRI ABDUL WAHAB PEEVEE: Will the Minister of RURAL DEV

ELOPMENT be pleased to state:

(a) the States where Pradhan Mantri Gram Sadak Yojana has not been implemented/extended so far; and

(b) the status of schemes under PMGSY in Kerala?

THE MINISTER OF RURAL DEVELOPMENT (SHRI RAGHUVANSH PRASAD SINGH): (a) The Pradhan Mantri Gram Sadak Yojana (PMGSY) is being implemented in all States.

(b) Proposals to the value of Rs. 97.89 crore have cleared for construction of 270 road works with a length of 493.65 km. in Kerala since the inception of PMGSY in 2000-01. So far Rs. 69.17 crore has been released to the State. As per reports received from the State upto October 2004, they have incurred an expenditure of Rs. 52.45 crore and completed construction of 275.41 km. of roads. While 270 road works have been cleared, only 144 have been completed up to October, 2004.